

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANIL KUMAR UPADHYAY  
CIVIL COURT GHAZIPUR INSIDE OF CIVIL JUDGE S.D.  
AND SC/ST COURT, UTTAR PRADESH, 233001

**Roll No - 2342**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI CHANDRADHAR UPADHYAY

**Examination Centre :**

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,  
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

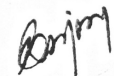
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAM KRIPAL RAI  
VILL- CHANDANI POST- KUNDESAR, UTTAR  
PRADESH, 233227

**Roll No - 2343**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM BACHAN RAI

**Examination Centre :**  
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,  
MANGALA, BILASPUR

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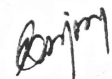
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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....